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W.P(C)No. 566 OF 2001
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ITEM NO. 1-A COURT NO. 4 SECTION- X
(For orders)

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

WRIT PETITION (C) NO. 566/2001

Central Admin. Tribunal Bar Association & Anr. Petitioners

Versus

Union of India & Anr. Respondent(s)

[HEARD BY : HON'BLE S. RAJENDRA BABU AND DORAISWAMY RAJU, JJ]

Date:8.5.2000: This matter was called on for pronouncement of orders today.

CORAM:

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioners : Mr. Sibo Sankar Mishra, Adv.

For Resondents :

O R D E R

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Hon'ble Mr. Justice S. Rajendra Babu pronounced the orders of the Court.

For the reasons stated in Civil Appeal No. 6461 of 1998 and connected matters, this writ ppetition shall stand dismissed.

.SP1

Charanjit [Jasbir Singh]
Court Master

[Signed order is placed on the file]